

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 13301/2015

SUBRATA BHATTACHARYA

Appellant(s)

VERSUS

SECURITIES AND EXCHANGE BOARD OF INDIA & ORS.

Respondent(s)

(IA NO.132600/2017 - APPLICATION ON BEHALF OF THE SEBI)

(IA No.155992/2018 - FOR APPROPRIATE ORDERS)

WITH

T.C.(Cr1.) No. 1/2016 (XVI-A)

(FOR CLARIFICATION/DIRECTION ON IA 167154/2018)

Date : 07-12-2018 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE M.R. SHAH

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UPON hearing the counsel the Court made the following
O R D E R

IA NO.155992 OF 2018

The present IA has been moved by SEBI for extension of the tenure of Shri R.S. Virk, District Judge (Retd.).

In the facts and circumstances of the case, the tenure of Shri R.S. Virk is extended for a further period of six months from today.

The application stands disposed of.

IA NO.132600 of 2017

List on 14 December 2018 along with other Applications.

(GEETA AHUJA)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
BRANCH OFFICER